IN THE CENTRAL ADMNISTRATIVE TRIBUNAL CALCUTTA BENCH CALCUTTA

OA 1186 of 2005

Date of Order: 14-07-2006

Present: Hon'ble-Mr. B.N. Som, Vice-Chairman

Sita Ram. -Vs-Easter Railway

For the Applicant : None

For the Respondents: Mr. M.K. Bandyopadhyay, Counsel

ORDER

None appears for the applicant. However, Mr. M.K. Bandyopadhyay. Ld. Counsel for the respondents is present and submits that the Ld. Counsel for the applicant refused to accept the copy of the reply on the ground that she has been answered by her client to that effect that he has already filed an application before the Chairman to get the matter transferred to another Bench.

2. In view of above submission made by the Ld. Counsel supported by document in evidence, this O.A. is disposed of as withdrawn.

VICE-CHAIRMAN

DKN